

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 AND 187 OF 2017**

Dated: 12th January, 2018

In the matter of :

Reliance Gas Transportation Infrastructure Ltd.	...Appellant(s)
Vs.	
Petroleum & Natural Gas Regulatory Board	...Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter for hearing on **16.02.2018.**

COURT MASTER